

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI G. M. BANATWALLA : Sir, I introduce the Bill.

15.33 hrs.

MINIMUM WAGES (AMENDMENT) BILL*

(Amendment of sections 2 and 3)

SHRIMATI PARVATHI KRISHNAN (Coimbatore) : I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948 "

The motion was adopted.

SHRIMATI PRAVATHI KRISHNAN: Sir, I introduce the Bill.

15.33½ hrs.

BEEDEI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) AMENDMENT BILL*

(Amendment of sections 2, 17, etc.)

SHRIMATI PARVATHI KRISHANAN (Coimbatore) : I beg to move for leave to introduce a Bill to amend the Beedi and Cigar Workers (Conditions of Employment) Act, 1966.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to amendment the Beedi and Cigar Workers (Conditions of Employment) Act, 1966. "

The motion was adopted.

SHRIMATI PRAVATHI KRISHNAN: Sir, I introduce the Bill.

15.34 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 48 and Seventh Schedule)

SHRI R. D. GATTANI (Jodhpur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI R. D. GATTANI : Sir, I introduce the Bill.

15.34½ hrs.

INDIAN TRUSTEESHIP BILL*

श्री अर्जुन सिंह भदोरिया (इटावा) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे ट्रस्ट निगमों को स्थापना तथा तत्सम्बन्धी विषयों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for establishment of Trust Corporations and for matters connected therewith . "

The motion was adopted.

श्री अर्जुन सिंह भदोरिया : मैं विधेयक को पुरःस्थापित करता हूँ ।

MR. DEPUTY -SPEAKER : Now, let us take up Mr. Kamath's Bill which was under discussion last time.

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†Introduced with the recommendation of the President.